

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 164 of 2014 &
I.A. No. 263 of 2014

Dated : 21st August, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Talwandi Saho Power Ltd. ...Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Ms. Shikha Ohri

Counsel for the Respondent (s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.2
Mr. Sakesh Kumar for R.1

ORDER

(MENTIONED IN THE COURT)

It is now represented that the Order impugned in this matter has been challenged by two different parties, one is this Appeal and the other is Appeal No. 76 of 2014, which is coming up before Court II on 22.08.2014.

Therefore, post this matter before Court II along with Appeal no. 76 of 2014 on **22.08.2014**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson